

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH
NATIONAL COMPANY LAW TRIBUNAL, HELD AT ON 01.04.2022 at 10:30 AM
THROUGH VIDEO CONFERENCING**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER	:
PETITION NUMBER	: IBA/306/2020
NAME OF THE PETITIONER(S)	: Fortitude Constructions Pvt Ltd
NAME OF THE RESPONDENTS	: R.R.Thulasi Builders (India) Pvt Ltd
UNDER SECTION	: Sec 9 Rule 6 of IBC, 2016

ORDER

The Applicant is represented by the Ld. Counsel Mr. Thilak Narayanan and the Respondent is represented by the Ld. Counsel Mr. Rajmakesh through video conferencing mode.

A Memo has been filed by the Applicant seeking permission to withdraw this Application on the ground that the parties are approaching the MSME Council to settle the matter amicably between them.

Hence, this Application stands **dismissed as withdrawn.**

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

MS

-Sd-

R. SUCHARITHA
MEMBER (JUDICIAL)